GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 1828

TO BE ANSWERED ON: 27.07.2022

INCLUSION OF RURAL FAMILIES IN PMGDSA

1828. SHRI RAMSHIROMANI VERMA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the State-wise details of the rural families included in the Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDSA) particularly in Uttar Pradesh;
- (b) whether the deprived classes of the society including Scheduled Castes (SCs), Scheduled Tribes(STs), women, Divyangjan etc. have been nominated and certified thereunder; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): In order to transform India into a digitally empowered society and to enhance digital adoption, Ministry of Electronics and Information Technology (MeitY) is focusing on providing digital literacy to the citizens across the country with a specific focus on the rural areas. In line with this, the Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) was approved by Union Cabinet in February 2017 to usher in digital literacy in rural India with a target to cover 6 crore rural households (one person per household) across the country including the state of Uttar Pradesh.

So far, a total of more than 6.17 crore candidates have been enrolled and 5.26 crore have been trained, out of which 3.90 crore candidates have been certified under the PMGDISHA Scheme across the country. In the state of Uttar Pradesh, as against the stipulated target of 1.11 crore, around 1.54 crore candidates have been enrolled and 1.36 Crore candidates have been trained, out of which 1.03 crore candidates have been duly certified. The Statewise status of the scheme including Uttar Pradesh is given at Annexure.

(b) and (c): Yes, Sir. This Scheme is specially relevant to digitally empowering the deprived classes of the society viz. Scheduled Castes (SCs), Scheduled Tribes(STs), Women and Divyangjans. The details are given as under:-

Category	Registered	Trained	Certified
Scheduled Castes (SCs)	1,17,56,835	1,01,35,472	76,89,501
Scheduled Tribes(STs)	55,55,776	46,74,779	33,51,557
Women	3,28,98,110	2,85,69,694	2,18,75,973
Divyangjan	11,00,849	9,40,562	6,69,240

Annexure

The State-wise status of the scheme including Uttar Pradesh is given below:

S.N.	State	Registered	Trained	Certified
1	Andaman and Nicobar Isl.	1,649	431	168

	Tota	1 6,17,74,608	5,25,91,472	3,90,17,350
36	Ladakh	23,774	21,563	16,894
35	West Bengal	22,93,808	18,67,922	14,48,509
34	Uttar Pradesh	1,54,87,101	1,36,95,989	1,03,35,750
33	Uttarakhand	6,89,123	5,74,870	4,25,317
32	Tripura	3,16,201	2,45,479	1,96,927
31	Telangana	9,28,932	7,19,713	4,89,940
30	Tamil Nadu	12,91,542	10,11,676	7,28,656
29	Sikkim	12,775	7,959	5,213
28	Rajasthan	34,82,046	29,39,357	21,38,281
27	Punjab	16,01,359	13,73,900	10,56,104
26	Puducherry	15,440	10,689	7,081
25	Odisha	30,67,252	25,37,324	19,07,081
24	Nagaland	5,971	4,158	2,920
23	Meghalaya Mizoram	19,953	14,697	7,309
22	*	1,42,124	96,641	64,210
20	Manipur	12,341	7,225	4,506
20	Madhya Pradesh Maharashtra	47,05,618	45,55,633 39,11,389	33,60,185 28,03,596
18 19	Lakshadweep Modhyo Prodoch	109 51,81,180	35 45 55 633	22 60 105
17		53,220	25,824	20,565
16	Karnataka Kerala	10,92,010	8,37,070	5,47,799
15	Jharkhand	23,37,406	18,83,769	13,73,901
14	Jammu and Kashmir	6,25,859	4,64,976	3,36,404
13	Himachal Pradesh	4,26,123	3,17,854	2,29,773
12	Haryana Librada la	18,30,097	15,46,400	11,66,156
11	Gujarat	26,41,718	23,01,068	16,90,671
10	Goa	30,419	22,729	15,742
9	Delhi	3,507	2,750	2,194
8	Daman and Diu	1,961	1,137	692
7	Dadra and Nagar Haveli	2,572	1,202	685
6	Chhattisgarh	25,04,227	21,55,181	16,29,755
5	Bihar	66,88,736	58,68,706	42,77,006
4	Assam	26,59,055	23,11,001	18,38,255
3	Arunachal Pradesh	3,541	1,310	897
2	Andhra Pradesh	15,95,859	12,53,845	8,88,208
